

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 03.11.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.28/252/HDB/2020
NAME OF THE COMPANY	Srinikha Travels Pvt Ltd
NAME OF THE PETITIONER(S)	Income Tax Department
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

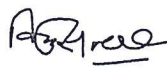
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

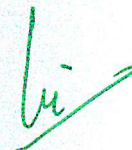
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

1. Mr. Bhupesh, counsel for the Applicant and Mr. T. Sujan Kumar Reddy, counsel for RoC appeared through video conference.
2. No representation on behalf of R2.
3. Counsel for the Petitioner is directed to send notice to the R2 Company and also to the Ex-Directors for making submissions in relation to the issues involved.
4. For hearing submissions, time is enlarged at request. Put up the matter on 18.11.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL